

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 409
ANSWERED ON 06.12.2023

SVAMITVA Scheme in Madhya Pradesh

409# Smt. Sumitra Balmik:

Will the **Minister of Panchayati Raj** be pleased to state:

- (a) whether SVAMITVA cards have been distributed under the Survey of Villages Abadi and Mapping with Improved Technology in Village Areas (SVAMITVA) scheme in Madhya Pradesh, if so, the details thereof, district-wise;
- (b) whether a land survey has been carried out by drones in Madhya Pradesh, if so, the details thereof; and
- (c) the number of SVAMITVA cards distributed in tribal and backward areas out of the total SVAMITVA cards distributed and the details thereof?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

- (a) Preparation and availability of district-wise property cards (Private Adhikar Abhilekh) on the Bhulekh portal for citizens is a crucial aspect of implementation of the SVAMITVA scheme. This initiative aims to provide citizens with easy access to their property records. District-wise progress is given at **Annexure-I**.
- (b) Drone survey under the SVAMITVA scheme has been completed in 43,014 inhabited (Abadi) villages in the State of Madhya Pradesh. The drone survey has been saturated in the State. Drones were deployed to capture high-resolution aerial imagery of the entire Abadi area with 5 cm accuracy. The survey was meticulously carried out to collect extensive data about the inhabited land, particularly focusing on property boundaries. Remarkably, the completion of drone flying operations in 43,014 villages demonstrates a commitment for a comprehensive coverage.
- (c) The State has made significant progress in preparation and availability of Records of Rights (ROR) on the Bhulekh portal across its 52 districts. Out of a total of 18,74,586 ROR documents prepared, specific focus has been given to the scheduled tribal areas within 16 districts, resulting in the preparation of 2,19,945 ROR documents for these areas. The district-wise distribution of the prepared ROR is given at **Annexure-II**.

Annexure-1**District-wise progress on preparation and availability of district-wise property cards (Private Adhikar Abhilekh) on the Bhulekh portal for citizens**

S.No.	District	Private ROR available at portal
1.	Anuppur	2,031
2.	Ashoknagar	12
3.	Agar Malwa	18,459
4.	Alirajpur	1,202
5.	Indore	34,081
6.	Ujjain	92,183
7.	Umaria	3,303
8.	Katni	1,03,478
9.	Khandwa	39,497
10.	Khargone	1,72,140
11.	Guna	21,156
12.	Gwalior	8,243
13.	Chhatarpur	41,548
14.	Chhindwara	12,799
15.	Jabalpur	1,36,949
16.	Jhabua	7,475
17.	Tikamgarh	10,631
18.	Dindori	39,127
19.	Datia	76,332
20.	Damoh	26,945
21.	Dewas	4,953
22.	Dhar	27,577
23.	Narsinghpur	82,743
24.	Narmadapuram	5,158
25.	Niwari	8,484
26.	Neemuch	24,650
27.	Panna	945
28.	Barwani	11,201
29.	Balaghat	1,174
30.	Burhanpur	35,687
31.	Betul	25,170
32.	Bhind	2,263
33.	Bhopal	40,872
34.	Mandala	29,190
35.	Mandsaur	39,178
36.	Morena	23,335
37.	Ratlam	91,898
38.	Rajgarh	37,041
39.	Raisen	2,240
40.	Rewa	1,043
41.	Vidisha	75,279
42.	Shahdol	2,897

43.	Shajapur	18,093
44.	Shivpuri	10,828
45.	Sheopur	43,558
46.	Satna	333
47.	Sagar	1,93,424
48.	Singrauli	1,578
49.	Seoni	7,935
50.	Sidhi	1,184
51.	Sehore	1,31,564
52.	Harda	45,520
	Total	18,74,586

District-wise distribution of the prepared Records of Rights

S.No.	District	Property card made available at Bhulekh portal (ST Area)
1.	Anupur	2,031
2.	Umaria	36
3.	Khandwa	12,135
4.	Khargone	83,459
5.	Jhabua	7,475
6.	Dindori	39,127
7.	Dhar	21,802
8.	Narmadapuram	23
9.	Barwani	11,201
10.	Betul	3,726
11.	Mandla	29,190
12.	Ratlam	1,585
13.	Shahdol	636
14.	Sheopur	4,520
15.	Seoni	2,988
16.	Sidhi	11
	Total	2,19,945
